

**CORRENDUM TO THE LETTER OF OFFER DATED APRIL 04, 2019 AND CORRENDUM TO THE DETAILED PUBLIC STATEMENT PUBLISHED ON APRIL 03, 2019 FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF**

**Ceinsys Tech Ltd**  
Formerly ADCC Infocad Ltd

# Ceinsys Tech Limited

**Registered Office:** 10/5, I.T. Park, Nagpur, Maharashtra, 440022

**Tel. No.:** +91-712-3014100; **Fax No.:** +91-712-2249605;

**Email Id:** cs@ceinsys.com; **Website:** www.ceinsys.com

**Corporate Identification Number:** L72300MH1998PLC114790

This Advertisement is being issued by, Galactico Corporate Services Limited ("Manager to the Offer"), on behalf of, Mr. Sagar Meghe ("Acquirer 1"), Mr. Sameer Meghe ("Acquirer 2") Mrs. Devika Meghe ("Acquirer 3") and Mrs. Vrinda Meghe ("Acquirer 4"), hereinafter collectively referred to as the "Acquirers" pursuant to the provisions of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto, ("SEBI (SAST) Regulations") in respect of the Open Offer ("Open Offer") for acquisition of up to 28,92,559 (Twenty Eight Lacs Ninety Two Thousand Five Hundred and Fifty Nine Only) fully paid-up equity shares of face value of Rs. 10 each ("Equity Shares"), representing 26.02% of the Fully Diluted Voting Equity Share Capital of Ceinsys Tech Limited ("Target Company"), as of the tenth working day from the date of closure of the tendering period of the Open Offer, from the eligible shareholders of the Target Company for cash at a price of Rs. 110/- per equity share. With respect to the aforementioned Open Offer, the Corrigendum to Detailed Public Statement ("CDPS") was published on April 03, 2019 and Letter of Offer ("LOF") dated April 04, 2019 was dispatched to the eligible Shareholders on April 08, 2019.

The terms used but not defined in this Corrigendum shall have the same meanings assigned to them in the Public Announcement ("PA"), the Detailed Public Statement ("DPS") and the Draft Letter of Offer ("DLOF"). The shareholders of the Target Company are requested to note the following in relation to the Open Offer:

A) The Date of Expiry of Tendering Period (Offer Closing Date) as mentioned in the CDPS and the LOF should be read as Thursday, May 02, 2019, in view of the holiday due to General Elections in Mumbai, on April 29, 2019. Therefore, the Tendering Period stands revised and the same shall be as follows:

Activity	Day and Date (Original)	Day and Date (Revised)
Date of commencement of Tendering Period (Offer Opening Date)	Monday, April 15, 2019	Monday, April 15, 2019
Date of Expiry of Tendering Period (Offer Closing Date)	Tuesday, April 30, 2019	Thursday, May 02, 2019

MANAGER TO THE OFFER	REGISTRAR TO THE OFFER
 <p><b>GALACTICO CORPORATE SERVICES LIMITED</b> 2nd Floor, Shree Gurudeo Tower, Above Shirpur Co-op Bank Limited, Canada Corner, Nashik – 422005, Maharashtra, India; Tel. No.: +91- 253-2319714; Fax No.: +91- 253-2319714; Email id: info@galacticocorp.com; Website: www.galacticocorp.com; Investor Grievance: info@galacticocorp.com; SEBI Registration Number: INM000012519; Contact Person: Vipul Lathi / Harshika Thakkar</p>	 <p><b>BIGSHARE SERVICES PRIVATE LIMITED</b> Bharat Tin Works Building, 1st Floor, Opp. Vasant Oasis, Makwana Road Marol, Andheri (E), Mumbai - 400 059, Maharashtra, India Tel. No.: +91 - 22 - 62638200; Fax No.: +91 - 22 - 62638299; E-mail: ashok@bigshareonline.com; Website: www.bigshareonline.com Investor Grievance: info@bigshareonline.com; SEBI Registration Number: INR000001385; Contact Person: Mr. Ashok Shetty</p>

**ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS**

Acquirer 1 Sd/- Sagar Meghe	Acquirer 2 Sd/- Sameer Meghe	Acquirer 3 Sd/- Devika Meghe	Acquirer 4 Sd/- Vrinda Meghe
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Place: Nagpur  
Date: April 08, 2019